

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 26TH JULY, 2018

No. 143 A: Sri Gautam Kumar, Addl. Civil Judge (Junior Division)-cum-J.M., Godda is appointed/ posted as Registrar/ Judge In-charge, Civil Courts, Godda to do the administrative duties in the Judgeship of Godda in place of Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge In-charge-cum-P.M., J.J. Board, Godda.

Sri Dubey shall continue to function as S.D.J.M. -cum-P.M., J.J. Board, Godda.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3248 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 3249 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) I/c / P.P.S. I/c to the Hon'ble the Acting Chief Justice / the CPC I/cof High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Godda for information and (**communication to the Officer concerned**)

() – For PDJ, Godda only.


Registrar General 26.7.18

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26TH JULY, 2018

No. 144 A: The Judicial Officer named in Column No. 02 is posted as Registrar/ Judge In-charge, Civil Courts, at the place mentioned against his name in Column no. 3 of the table below, to do the administrative duties in the Judgeship :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	
1.	Sri Ranjay Kumar, J.M.-cum-Judge In-charge-cum-Addl. Civil Judge (Jr. Divi.), Giridih	Giridih	Judge In-charge, Giridih

Further as Ms. Richa Srivastava, S.D.J.M., Giridih is proceeding on Maternity Leave, Sri Ranjay Kumar, Judge In-charge, Giridih will also officiate as **Sub-Divisional Judicial Magistrate, Giridih** till she resumes duty.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3251 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

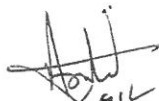
Sd/- Ambuj Nath
Registrar General

Memo No. 3252 /Apptt

Dated Ranchi the 26th July, 2018

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() – For PDJ, Giridih only.


Registrar General 26.7.18

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 26th JULY, 2018

No. 145 A: The Judicial Officer named in Column no. 02 is posted as Judicial Magistrate at the place mentioned against her name given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officer named in Column no. 2 for the District mentioned against her name, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, the officer is also designated as **Sub-Divisional Judicial Magistrate**, with immediate effect, for the Subdivision noted against her name in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Ms. Richa Srivastava, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Giridih	(a) Giridih (b) Giridih (c) Giridih	S.D.J.M., Giridih

Further as Ms. Richa Srivastava is proceeding on Maternity Leave, Sri Ranjay Kumar, Judge In-charge, Giridih will officiate as **Sub-Divisional Judicial Magistrate, Giridih** till she resumes duty.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3253 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 3254 /Apptt

Dated Ranchi the 26th July, 2018

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() – For concerned PDJ only.


26.7.18
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26TH JULY, 2018

No. 146 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial officers of the rank of Civil Judge (Junior Division) named in Column no. 02 at their respective places of posting shown in Column no. 03 of the table :-

Sl. No.	Name of the officers with designation and present place of posting/ under order of transfer	New place of posting
01	02	03
1.	Sri Pawan Kumar, Addl. Civil Judge (Junior Division), Giridih	Giridih
2.	Sri Shambhu Mahto, Addl. Civil Judge (Junior Division), Giridih	Giridih

Further, the Principal District and Sessions Judge, Giridih is hereby directed to use his own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3255 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo No. 3256 /Apptt

Dated Ranchi the 26th July, 2018

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() – For concerned PDJ Giridih only


26.7.18
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26TH JULY, 2018

No. 147 A: The Judicial officer named in Column no. 02 is posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officer concerned is also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officer concerned is also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officer concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.	Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Sri Pawan Kumar, Addl. Civil Judge (Junior Division), Giridih	(a) Civil Judge (Junior Division) (b) Giridih (c) Giridih	(a) Rs. 1,00,000/- within the local limits of Giridih Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsifi	Civil Judge (Jr. Div.)-cum-J.M., Giridih

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3257 /Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Sd/- Ambuj Nath
Registrar General

Memo No. 3258 //Apptt

Dated Ranchi the 26th July, 2018

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Establishment) I/c / the Registrar (Administration) / P.P.S. I/c to Hon'ble the Acting Chief Justice / the CPC I/cof High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Giridih for information and (**communication to the Officer concerned**).

() – For concerned PDJ, Giridih only


26.7.18
Registrar General